

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
CIVIL APPEAL NO(s). 2333 OF 2007
BEFORE THE REGISTRAR ASHOK MENON

THE SECRETARY, MIN.OF DEFENCE & ORS.

Appellant (s)

VERSUS

PRABHASH CHANDRA MIRDHA

Respondent(s)

Date: 30/10/2009 This Appeal was called on for hearing today.

For Appellant(s) Mrs. Varuna Bhandari Gugnani,Adv.
Mrs Anil Katiyar,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Counsel for the appellant has not filed statement of
case. List the matter before the Hon'ble Judge in Chamber
for default.

(ASHOK MENON)
Registrar